NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G. SUSHEELA

Coursel for petitioners

Gemleyen

IN Preethi

Representing

Mr-Dukale horayen

Representing

for 1st hand

des pondent

<u>ORDER</u>

Ms G Susheela, counsel for petitioners present. Ms J N Preethi, representing counsel for R1 to R3 present. Both the parties prayed time for submitting arguments. Time extended at their request. Post this matter alongwith TCP 20/2016. Put up on 13.04.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)